



(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/462/IB/2018
NAME OF THE PETITIONER : TDB SPINNERS PVT LTD
NAME OF THE RESPONDENT : BHARAT TEXTILES & PROOFING INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	AMRITH BHARGAV for O C	TDB Spinners	
2.	ROHAN RAJASEKARAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Applicant has submitted the Board Resolution in order to make rectification with regard to the Authority of signatory; copy of which is given to the other side. The copy of the Board Resolution is placed on record. Matter is posted for arguments. Put up on 24.07.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)